## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

## RAJYA SABHA

## **UNSTARRED QUESTION NO. 1108**

ANSWERED ON 09.12.2025

#### **SOLAR SCHEMES IN TAMIL NADU**

1108. SHRI I.S. INBADURAI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the current progress of the Prime Minister's Solar Rooftop / Hydrogen based Solar Rooftop Scheme in Tamil Nadu and other southern States;
- (b) whether the scheme has not been implemented in full vigour despite a large number of registrations from Tamil Nadu on the Union Government portal and if so, the details thereof;
- (c) whether applicants have received rooftop solar panels, if so, the details thereof and if not, the reasons therefor; and
- (d) whether Government has taken steps to enhance domestic manufacturing of solar cells and modules, if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) to (c) PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) is a demand driven scheme for installation of rooftop solar (RTS) systems, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

The scheme is progressing well and as on 03.12.2025, against a total of 60,791 applications received on the National Portal for the state of Tamil Nadu, a total of 48,059 RTS systems have been installed in the state.

The progress of the scheme as on 03.12.2025, in Tamil Nadu and other southern states is given below:

S. No.	State	Applications	Installations
		(No.)	(No.)
1	Andhra Pradesh	13,09,865	74,630
2	Karnataka	1,53,211	14,365
3	Kerala	2,27,006	1,67,355
4	Tamil Nadu	60,791	48,059
5	Telangana	68,404	23,283
	Total	18,19,277	3,27,692

- (d) The Ministry of New and Renewable Energy (MNRE), Government of India, has been consistently bringing out policies to promote indigenous manufacturing of solar energy equipment such as solar panels. Various initiatives taken, inter-alia, include:
- (i) Production Linked Incentive (PLI) Scheme: The Government of India is implementing the Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules, for achieving domestic manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules, with an outlay of Rs. 24,000 crore. Under the Scheme, Letters of Award have been issued for setting up of 48,337 MW of fully/ partially integrated solar PV module manufacturing units.
- (ii) Domestic Content Requirement (DCR): Under some of the current schemes of the MNRE, namely CPSU Scheme Phase-II, PM-KUSUM Components B & C, and PM Surya Ghar: Muft Bijli Yojana, wherein government subsidy is given, it has been mandated to source solar PV cells and modules from domestic sources.
- (iii) Imposition of Basic Customs Duty on import of solar PV cells, modules, Solar Inverters and Solar Glass: The Government has imposed Basic Customs Duty (BCD) on import of solar PV cells, solar PV modules, solar inverters, and solar glass.
- (iv) Exemption of Custom Duty on capital goods for manufacture of Solar Cells and Modules: The Government has exempted Basic Customs Duty on import of the goods specified in List 18 of Notification No. 45/2025 Customs dated 24th October 2025, for the manufacturer of solar PV cells and modules.

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